

WAREHOUSES FOR STORAGE OF TOBACCO

271. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) the number of Government owned and private warehouses for the storage of tobacco in each district of Mysore State; and

(b) the number of places in that State where cured tobacco is permitted to be kept on the premises of the curers?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMAD KIDWAI) : (a) There are no Government warehouses for storing tobacco in Mysore State. The number of private warehouses in the State is 372. Their district-wise distribution is placed on the Table of the Council.

(b) The total number of curers bonded premises where tobacco is permitted to be kept in the State is 2,726.

Statement

Nome of district	No.
Bangalore	43
Kolar	36
Tumkur	22
Chitaldrug	31
Hassan	20
Kadur (Chickmagalur)	7
Shimoga	8
Mysore (includes Krishna Raja Sagar)	190
Mandya	15
TOTAL	372

CENTRAL ROAD FUND

272. SHRI M. VALIULLA: Will the Minister for TRANSPORT be pleased to state;:

(a) the amount sanctioned for Mysore out of the Central Road Fund up till now; and

(b) what is the total amount spent from this Fund in each State in the year 1952-53 and so far in the year 1953-54?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Rs. 72:20 lakhs.

(b) A statement containing the information required is attached herewith. [See Appendix VI, Annexure No. 147.]

CENTRAL BOARD OF FORESTRY

273. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) who are the members of the Central Board of Forestry;

(b) the manner in which Board is constituted:

(c) the duration of the present Board;

(d) the functions of this Board;

(e) the nature of assistance which the Board renders to the States;

(f) the date on which the Board held its last meeting; and

(g) the main recommendations made by the Board in that meeting?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMAD KIDWAI): (a) to (e). The Central Board of Forestry was constituted in 1950 at Ministerial level to secure co-ordination between several States in matters relating to forest management. A copy of the resolution constituting the Board is placed on the Table of the House.

(f) From the 3rd to the 7th June 1953.

(g) A copy of the resolutions passed at the meeting is available in the Library of the House.